

भारतीय तेल निगम द्वारा सप्लाई
किये गये ईंधन की दरें

5. श्री लाल आडवाणी :

श्री जगदीश प्रसाद माथुर :

क्या पेट्रोलियम और रसायन मंत्री यह
बताने की कृपा करेंगे कि :

(क) आसाम और गुजरात में जल
ताप घरों को भारतीय तेल निगम द्वारा
किन दरों पर ईंधन सप्लाई किया जा रहा
है; और

(ख) इन दरों में यदि कोई अन्तर है
तो क्यों और क्या दरों में समानता लाने
का कोई प्रस्ताव है?

†[RATES OF FUEL SUPPLIED BY INDIAN OIL
CORPORATION

5. SHRI LAL K. ADVANI :

SHRI JAGDISH PRASAD
MATHUR :

Will the Minister of PETROLEUM
AND CHEMICALS be pleased to state:

(a) the rates at which fuel is being supplied
by the Indian Oil Corporation to the hydro-
thermal plants in Assam and Gujarat; and

(b) what are the reasons for the difference,
if any, in the rates and whether there is
any proposal to bring uniformity in the
rates?]

विधि और न्याय तथा पेट्रोलियम और
रसायन मंत्री (श्री एच० आर० गोखले):

(क) और (ख) एक विवरण जिसमें
स्थिति का स्पष्टीकरण किया गया है,
सभा-पटल पर रख दिया गया है।

विवरण

आसाम और गुजरात में थर्मल पावर
प्लांट्स को ईंधन तेल की सप्लाई से संबंधित
ब्यौरे निम्न प्रकार है:—

(1) आसाम:—भारतीय तेल निगम
द्वारा आसाम राज्य विद्युत बोर्ड के साथ
किए गए करार की शर्तों के अनुसार आसाम
में थर्मल पावर प्लांट्स को इस समय
गोहाटी शोधनशाला से केवल लाइट डीजल
आयल सप्लाई किया जा रहा है इस प्रकार
सप्लाई किए जाने वाले लाइट डीजल
आयल की कीमत 103.21 रुपये प्रति
किलोलीटर के हिसाब से वसूल की जा रही
है। इसमें परिवहन प्रभार शामिल नहीं है।
इस कीमत पर सामान्य कर तथा स्थानीय कर
आदि भी लगते हैं। आसाम राज्य विद्युत
बोर्ड के थर्मल पावर प्लांट्स को दिए जाने
वाले लाइट डीजल आयल को उत्पादन शुल्क
की छूट दी गई है क्योंकि यह देशीय कच्चे
तेल से उत्पादित होता है और जन-सुविधाओं
द्वारा बिजली के उत्पादन करने हेतु
इस्तेमाल किया जाता है।

(2) गुजरात:—गुजरात राज्य में
थर्मल पावर प्लांट्स भट्टी के तेल, लाइट
डीजल आयल तथा लो सल्फर हैवी स्टॉक
की सप्लाई की जा रही है। इन ईंधनों में
से प्रत्येक की कीमत संबंधित मूल्यांकन तथा
सप्लाई केन्द्रों पर समय-समय पर प्रचलित
अधिकतम विक्रय मूल्यों (सी० एस० पी०)
पर आधारित है। भट्टी के तेल तथा लाइट
डीजल आयल के लिए संग्रहण केन्द्रों में
से प्रत्येक पर वर्तमान अधिकतम मूल्य इस प्रकार
है:—

(रुपये/किलोलीटर)

	बम्बई कोयाली पर	ओखा पर	कांडला पर
लाइट डीजल आयल ..	345.66	345.63	346.93
भट्टी का तेल ..	232.78	233.40	233.73

†[] English translation,

नि.शुल्क वितरण केन्द्र के सग्रहण केन्द्रों पर भट्टी के तेल के अधिकतम विक्रय मूल्य के लिए उपरोक्त कीमत में 10 रुपये प्रति किलोलिटर के हिमाब से जोड़िये।

जहां तक लो सल्फर हवीं स्टॉक का संबंध है, यह ईंधन इस समय गुजरात विद्युत बोर्ड के धुवारन पावर प्लांट तथा अहमदाबाद इलैक्ट्रिक कम्पनी को सप्लाई किया जा रहा है। पूर्वोक्त के बारे में कीमत का मामला मध्यस्थ निर्णय के लिए भेजा जा रहा है। अहमदाबाद इलैक्ट्रिक कम्पनी को सप्लाई किए जाने वाले लो सल्फर हवीं स्टॉक की शोधनशाला पर कीमत (29-5-1971 को) 137.50 रुपये प्रति मीटरी टन थी।

गुजरात तथा आसाम में थर्मल पावर प्लांट्स को सप्लाई किए जाने वाले ईंधन की दरों में अन्तर का कारण यह है कि जन सुविधाओं द्वारा बिजली उत्पन्न करने हेतु देशीय कच्चे तेल से गोहाटी शोधनशाला में उत्पादित लाइट डीजल आयल उत्पादन शुल्क से मुक्त है। दूसरी ओर कोयाली शोधनशाला में लाइट डीजल आयल पूर्णतया देशीय कच्चे तेल से उत्पादित नहीं किया जाता है, इसलिए यह उत्पादन शुल्क से मुक्त नहीं है।

सारे देश में एक समान मूल्य बनाने की संभावना पर तेल मूल्य समिति द्वारा विचार

किया गया था किन्तु इसे अपनाने की सिफारिश नहीं की गई थी।

†[THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R GOKHALE): (a) and (b) A statement clarifying the position is laid on the Table of the House.

STATEMENT

The particulars regarding fuel oil supplies to Thermal Power Plants in Assam and Gujarat are furnished below:—

(1) *Assam* : At present light diesel oil is alone being supplied to the Thermal Power Plants in Assam from the Gauhati Refinery in accordance with the terms and conditions of the Agreement entered into by the Indian Oil Corporation with Assam State Electricity Board. The price that is being charged for the light diesel oil so supplied is Rs. 103.21 per KL exclusive of transportation charges. This price is subject to the usual taxes, local levies, etc. The light diesel oil that is being supplied to the Thermal Power Plants of the Assam State Electricity Board is exempted from excise duty as this is produced out of indigenous crude and used for power generation by public utilities.

(2) *Gujarat* —The Thermal Power Plants in the Gujarat State are being supplied furnace oil, light diesel oil and low sulphur heavy stock. The price of each of these fuels is based on the ceiling selling prices (C.S.P.) at the relevant pricing and supply point prevailing from time to time. The current ceiling selling prices at each of the storage points is indicated below for furnace oil and light diesel oil:—

(Rs./KL)

	Ex-Bombay Koyali	Ex Okha	Ex-Kandla
Light Diesel Oil	345.66	345.63	346.93
Furnace Oil	232.78	233.40	233.73

†[] English translation,

For the C. S. P. for Furnace Oil ex storage point within free delivery zone add Rs. 10/KL to the above price.

As far as low sulphur heavy stock is concerned, this fuel is at present being supplied to Dhuwaran Power Plant of the Gujarat Electricity Board and also the Ahmedabad Electric Company. The price in respect of the former is being referred for arbitration. The ex-refinery price of low sulphur heavy stock that is being supplied to Ahmedabad Electric Company is Rs. 137.50 per tonne as on 29-5-1971.

The reasons for the difference in the rate at which fuel is being supplied to the Thermal Power Plants in Gujarat and Assam is that light diesel oil that is produced at Gauhati Refinery out of indigenous crude oil for power generation by public utilities is accorded excise duty exemption. On the other hand the light diesel oil at Koyali Refinery is not wholly produced from indigenous crude oil and therefore does not enjoy duty protection.

The possibility of having uniform prices all over the country was considered by the Oil Prices Committee but was not recommended for adoption.]

FRESH PROPOSAL FROM GUJARAT ON SHARING OF NARMADA WATERS

6. DR. Z. A. AHMAD :
SHRI KRISHANKANT :
SHRI GULAM NABI UNTOO :
SHRID. P. SINGH :
SHRI CHANDRA SHEKHAR :

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Chief Minister of Gujarat has recently made a fresh proposal to the Central Government for the sharing of Narmada waters; and

(b) if so, the reaction of the Government of India in regard thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJNATH KUREEL) :
(a) and (b) Press reports have been seen

that the Chief Minister of Gujarat expressed the view that he wished to settle the Narmada dispute outside the Tribunal. No communication in this regard has, however, been received from the Government of Gujarat.

BELOW CAPACITY PRODUCTION OF STAPLE FIBRE AT GWALIOR RAYON FACTORY

7. SHRI M. K. MOHTA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that Gwalior Rayon Factory is producing only 170 tons of staple fibre per day against its rated daily capacity of 225 tons; and

(b) if so, what are the reasons for the low production and the steps contemplated by Government to ensure full utilisation of capacity ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) As in 1971, staple fibre production of M/s. Gwalior Rayons was 160 tonnes per day which is much more than their licensed capacity. Government has no definite information about their rated capacity.

(b) The production of staple fibre by M/s. Gwalior Rayons is not lower than their licensed capacity. The question of recognition or otherwise of their rated capacity will be dealt with by the Task Force in Ministry of Industrial Development.

PROPOSAL REGARDING LINKING OF RIVERS IN THE SOUTH

8. SHRI THILLAI VILLALAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are considering any proposal for linking the rivers in South India; and

(b) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) :
(a) and (b) The link of the rivers like Ganga,